

सीलमपुर, दिल्ली में अनधिकृत निर्माण

Solution to stop Exodus of Refugees from Dandakaranya Project

4022. श्री मनोहर लाल : क्या निर्माण और छावास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि यमुनापार क्षेत्र में न्यू सीलमपुर, शाहदरा में दिल्ली परिवहन निगम के बस स्टाप के निकट एक गुरुद्वारा है तथा क्या गुरुद्वारा के पीछे तथा इसके चारों ओर एक बड़ा पार्क है जिसमें अनेक व्यक्तियों ने अनधिकृत भूमियों का निर्माण किया है जिसके कारण वहाँ गन्दगी फैल गई है तथा उक्त गुरुद्वारे के लिए खतरा पैदा हो गया है ;

(ख) क्या यह भी सच है कि वहाँ इन भूमियों का निर्माण पुलिस से साठ-गांठ के साथ किया गया है ; और

(ग) इस पार्क से भूमियों को कब तक हटाया जायेगा और यदि नहीं, तो इसके क्या कारण हैं ?

निर्माण और छावास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) से (ग). सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जायेगी ।

Merger of Employees of Ganga Basin Resources Organisation with Central Water Commission

4023. SHRI R. P. DAS: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Government is considering the merger of non-gazetted employees of Ganga Basin Resources Organisation with Central Water Commission; and

(b) if so, whether seniority of services will be maintained properly?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) After merger of the cadres, the seniority of employees will be determined in accordance with the principles laid down by the Ministry of Home Affairs (Department of Personnel and Administrative Reforms).

4024. SHRI SAMAR MUKHERJEE: Will the Minister of WORKS AND HOUSING & SUPPLY AND REHABILITATION be pleased to state:

(a) whether the United Central Refugee Council, Calcutta had submitted certain concrete proposal to solve the problem arising out of the mass exodus of refugees from Dandakaranya Development Project into West Bengal;

(b) whether on the basis of their proposals the Dandakaranya Project Authorities have submitted certain basic recommendations to the Government of India; and

(c) if so, reaction of the Government to those recommendations?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Enquiry into loss to State Farms Corporation at Jawalgera Raichur (Karnataka)

4025. SHRI BIRENDRA PRASAD: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 4316 on 27th March, 1978 regarding loss to State Farm Corporation, Raichur, due to cotton crop and state:

(a) whether an enquiry conducted into the loss incurred in Central State Farms Jawalgera, Raichur (Karnataka) due to cotton crop has been completed; and if so, details thereof; and

(b) action Government propose to take in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir. However preliminary material with regard to cotton crop 1977-78 at Central State Farm, Jawalgera has since been collected but the complete enquiry is likely to take some more time.

(b) Does not arise

Pay Scales of College Librarians and D.P.Es in Punjab

4026. **SHRI BHAGAT RAM:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether college librarians and D.P.Es on the recommendation of the U.G.C. and the Ministry of Education Government of India, had been enjoying the parity of pay scales with the College lecturers since 1959;

(b) whether Government recommended similar pay scales to College Librarians and D.P.Es on the line of teachers as has previously been recommended by the U.G.C. from time to time;

(c) on what basis the parity was established and disturbed afterwards;

(d) whether Government followed the principle of uniform pay scales to College Librarians and D.P.Es as has been done in the case of College lecturers on the basic norms of "equal pay for equal work"; and

(e) whether Government have recommended the revised pay scales for College Librarians and Lecturers of Punjab equal to the college lecturers and Librarians of Delhi?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (e). In the past revisions, Librarians and physical education personnel were included in the scheme apparently to upgrade their scales of pay which were very low. During the 1966-71 revision, teachers,

librarians and physical education personnel were all placed in scales of pay which by and large, corresponded to those obtaining in most of the organised services under Government.

The revised salary scales approved by Government from January 1, 1973 for university and college teachers are a definite improvement on their existing scales. While considering the revised scales for librarians and physical education personnel, the Sen Committee appointed by the University Grants Commission had taken note of the parity which existed earlier, but felt that the nature of work and duties, workload, responsibilities and, above all, the minimum educational qualifications of a lecturer are materially different from those of a director of physical education. The Committee also observed that in the past, due attention was not given to the fact that if qualifications and job requirement are approximately the same, the scales of pay should also be the same. The revised scales for librarians and physical education personnel approved by the Government on the recommendations of the UGC are therefore on the basis of the standard replacement scales recommended by the Third Pay Commission for corresponding categories of Central Government employees, and are not based on parity with the scales of pay of teachers. These revised scales are with reference to the scales of pay existing on December 31, 1972 and no distinction has been made, as between Universities and Colleges located in different States and Union Territories.

Indo-Iraq discussions for Irrigation Project in Iraq

4027. **SHRI D. AMAT:**
SHRI SUBHASH CHANDRA BOSE ALLURI:

Will the Minister of AGRICULTURE & IRRIGATION be pleased to state:

(a) whether it is a fact that Indo-Iraq discussions were held recently